

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

30

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/1 /2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/31/2018
NAME OF THE TRANSFEROR : X VALUES TEHCNOLOGIES PVT LTD
NAME OF THE TRANSFERRE : ROC, CHENNAI
UNDER SECTION : 252

S.No.	Name (in Capital)	Represented by	Signature
1.	A.M. I LAW Co	COUNSEL FOR PETITIONER	J
2.	B. Sarath babu	For Respondent	B. Sarath

ORDER

Counsel for petitioner present. Representative of ROC present and filed report.
He is directed to furnish a copy of the same to the other side. The matter is
adjourned at request for hearing submissions. Put up on 13.02.2018.

-sd/-
(S VIJAYARAGHAVAN)
Member(Technical)

-sd/-
(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc